

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)





SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE PARTIES: M/s. Ace Oilfield Supply Inc. & Anr.
V/s.

M/s. Oil Tools International Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Vidya Nair for Resp No. 5	Advocate	
2.	cs. Anshul Bhatt	PCS for Res. No. 1 to 4	
3.	Adv. Rahul Narichani, S. Adv. Sr Counsel along with Adv. P.B. Golabawalla Counsel and Mr. Rathamash Kamath Counsel i/b. cs Anshul Bhatt		
4.)	Ms. Anubha Singh, Advocate for Petitioner		

Order

CP. No. 44/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter for filing reply to the additional

affidavit filed by Respondents on 31st August, 2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 19th August, 2016.